

FCI Aravali Gypsum & Minerals India Limited (FAGMIL) Limited, for the year 2014-15.

[Placed in Library. *See* No. L.T. 695/16/14]

- (vi) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and Projects & Development India Limited (PDIL), for the year 2014-15.

[Placed in Library. *See* No. L.T. 696/16/14]

- (vii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Fertilizers) and the Fertilizers and Chemicals Travancore (FACT) Limited, for the year 2014-15.

[Placed in Library. *See* No. L.T. 699/16/14]

- (viii) Outcome Budget, for the year 2014-15, in respect of the Department of Fertilizers.

[Placed in Library. *See* No. L.T. 553/16/14]

- I. **Report and Accounts (1994-95, 1995-96 and 1996-97) of Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Ltd., Srinagar, Jammu and Kashmir and related papers**
- II. **Report and Accounts (2011-12, 2012-13 and 2010-11) of various Corporations and related papers**
- III. **Report and Accounts (2011-12) of Central Agricultural University, Imphal, Manipur and related papers**

कृषि मंत्रालय में राज्य मंत्री तथा खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री (डा. संजीव कुमार बालियान) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (i) (a) Seventeenth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 1994-95, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 567/16/14]

- (ii) (a) Eighteenth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 1995-96, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 568/16/14]

- (iii) (a) Nineteenth Annual Report and Accounts of the Jammu and Kashmir Horticultural Produce Marketing and Processing Corporation Limited (J&KHPMC), Srinagar, Jammu and Kashmir, for the year 1996-97, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 569/16/14]

- II. (i) (a) Fiftieth Annual Report and Accounts of the Odisha Agro Industries Corporation Limited, Bhubaneswar, for the year 2011-12, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 705/16/14]

- (ii) (a) Forty-seventh Annual Report and Accounts of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 2012-13, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.

[Placed in Library. *See* No. L.T. 706/16/14]

- (iii) (a) Forty-first Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Limited, Shimla, for the year 2010-11, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.
- (2) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 707/16/14]

- III. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 and sub-section (4) of Section 30 of the Central Agricultural University Act, 1992:—
 - (a) Annual Report of the Central Agricultural University, Imphal, Manipur, for the year 2011-12.
 - (b) Annual Accounts of the Central Agricultural University, Imphal, Manipur, for the year 2011-12, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
 - (d) Review by Government on the Annual Accounts of the above University.
- (2) Statement each (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. For (1) and (2) See No. L.T. 704/16/14]

Notifications of Ministry of Consumer Affairs, Food and Public Distribution

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्री राव साहेब दादाराव दानवे) : महोदय, मैं विधिक माप विज्ञान अधिनियम, 2009 की धारा 52 की उप धारा (4) के अधीन विधिक माप विज्ञान (पैकेज में रखी वस्तुएं) (संशोधन) नियम, 2014 को प्रकाशित करने वाली उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय (उपभोक्ता मामले विभाग) की अधिसूचना सं. सा.का.नि. 137, दिनांक 21 जून, 2014 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 712/16/14]

SHRI NARESH AGRAWAL: Sir, I have a point of order. ...*(Interruptions)* ...

MR. DEPUTY CHAIRMAN: Let me finish this formal business.